

IN THE HIGH COURT OF JHARKHAND AT RANCHI
A.B.A. No. 949 of 2021

1. Bhagwan Sharma				
2. Pradeep Kumar Sharma	---	---	---	Petitioners
Versus				
1. The State of Jharkhand				
2. Nisha Kumari	---	---	---	Opp. Parties

CORAM: HON'BLE MR. JUSTICE APARESH KUMAR SINGH

For the Petitioners: Mr. Arwind Kr. Choudhary, Advocate

For the State: Mr. Sanat Kr. Jha, A.P.P.

For the O.P. No. 2: Mr. Dilip Kr. Karmakar, Advocate

03/17.04.2021 Learned counsel for the opposite party no. 2 submits that counter affidavit has been filed on 07.04.2021. However, the same has not yet been placed on record. Office to trace it and place it on record before the next date. Case diary has been received.

List the case on next Friday (23.04.2021).

In the meantime, interim order dated 12.03.2021 shall continue.

(Aparesh Kumar Singh, J)

Ranjeet/